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**OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, EAST DISTRICT,**  
**KARKARDOOMA COURTS COMPLEX, DELHI**

**ORDER**

The following transfer and posting orders are hereby made with immediate effect:

SI. No.	Name, Desig. & E. C.	From	To
1	Sh. Mukesh Kumar, SJA EC: 2344	Incharge, Vulnerable Witness Deposition Complex, East District, KKD, Delhi	JA/Reader in the Court of Ms. Preeti Aggarwala, Pr. Magistrate, JJB-IV, Vishwas Nagar, Delhi
2	Sh. Ashok Kumar SJA EC: 13179/98463131	Incharge, District Court Judges Library, East District, KKD Courts, Delhi,	Incharge, Vulnerable Witness Deposition Complex, East District, KKD, Delhi
3	Sh. Satish Beniwal SJA EC: 83995087	SJA/Reader in the Court of CMM, East District, KKD Courts, Delhi	Incharge, Litigation Branch and Purchase Cell, East District, KKD Courts, Delhi
4	Sh. M. M. Rattan, SJA EC: 87072664	Incharge, Stationery Branch and Purchase Cell, East District, KKD, Delhi	Incharge, Stationery Branch, East District, KKD, Delhi
5	Ms. Sunita Rani, SJA EC: 13419	Incharge, Vigilance Branch, Litigation Branch and Judicial Branch, East District, KKD Courts, Delhi	Incharge, Judicial Branch and Vigilance Branch, East District, KKD Courts, Delhi
6	Sh. Narendra Singh Negi JA EC: 12165	JA/Reader in the Court of Ms. Preeti Aggarwala, Pr. Magistrate, JJB-IV, Vishwas Nagar, Delhi	JA in Nazarat Branch, East District, KKD Courts, Delhi
7	Sh. Dalu Singh SJA EC: 13398	SJA/Incharge, Accounts Branch, East District, KKD Courts, Delhi	SJA/Reader in the Court of CMM, East District, KKD Courts, Delhi
8	Sh. Devender Singh Rawat JJA EC: 20516335	JJA in General Branch, East District, KKD Courts, Delhi	JJA in Computer Branch, East District, KKD Courts, Delhi
9	Sh. Girish Ranjan Jena JA EC: 10571348	JA in Computer Branch, East District, KKD Courts, Delhi	JA/Asstt. Ahlmad in the Court of Pooja Yadav, MM (NI Act), East District, KKD Courts, Delhi
10	Ms. Manisha Gusain JA EC: 31058543	JA/Asstt. Ahlmad in the Court of Ms. Pooja Yadav, MM (NI Act), East District, KKD Courts, Delhi	JA in Computer Branch, East District, KKD Courts, Delhi
11	Sh. Bhim Singh Rawat JA EC: 10311071	JA in Judicial Branch, East District, KKD Courts, Delhi	JJA/Asstt. Ahlmad in the Court of Ms. Deepali Sharma, ASJ-04, East District, KKD Courts, Delhi
12	Sh. Manoj Kumar JA EC: 28106155	JA in Purchase Cell, East District, KKD Courts, Delhi	JA in Judicial Branch, East District, KKD Courts, Delhi

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13	Sh. Kamal Kumar JA EC: 82543604	JA in Copying Agency, East District, KKD Courts Delhi	JA in Purchase Cell, East District, KKD Courts, Delhi
14	Sh. Amit Kumar JA EC: 46478402	JA/Ahlmad in the Court of Sh. Vinod Joshi, MM-02, East District, KKD Courts, Delhi	JA in General Branch, East District, KKD Courts, Delhi
15	Sh. Amit Narayan Singh JJA EC: 91053630	JJA/Asstt. Ahlmad in the Court of Himanshi Tyagi, MM-03, East District, KKD Courts, Delhi	JJA/Ahlmad in the Court of Himanshi Tyagi, MM-03, East District, KKD Courts, Delhi
16	Sh. Rajender Kumar, JA EC: 13064	JJA/Ahlmad in the Court of Himanshi Tyagi, MM-03, East District, KKD Courts, Delhi	JJA/Asstt. Ahlmad in the Court of Himanshi Tyagi, MM-03, East District, KKD Courts, Delhi
17	Sh. Nandan Singh JJA EC: 85611675	JJA/Asstt. Ahlmad in the Court of Ms. Deepali Sharma, ASJ-04, East District, KKD Courts, Delhi	JJA/Ahlmad in the Court of Sh. Vinod Joshi, MM-02, East District, KKD Courts, Delhi
18	Ms. Rekha Sharma JA EC: 13400/92949926	Office Pool, East District, KKD Courts, Delhi	JA/Asstt. Ahlmad in the Court of Sh. Arvind Dev, MM-01, East District, KKD Courts, Delhi
19	Sh. Ashok JJA EC:	Office Pool, East District, KKD Courts, Delhi	JJA in Copying Agency, East District, KKD Courts, Delhi
20	Ms. Nishtha Vashishta JJA EC: 65208718	Office Pool, East District, KKD Courts, Delhi	JJA in Accounts Branch, East District, KKD Courts, Delhi

**Note:**

1. Sh. Akshay Garg (EC: No. 12559/98969404), Incharge, BMC Cell, East District, KKD Courts, Delhi shall act as Incharge, District Court Judges Library, East District, KKD Courts, Delhi in addition to his already assigned work.
2. Sh. Arijit Chakraborty, JA (EC: 68360013), Incharge, Administration Branch-I,II & III, East District, KKD Courts, Delhi shall act as Incharge, Disaster Management Cell in addition to his already assigned work in place of Sh. Chandan Singh Negi (E C: 71060091)
3. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

(SANJAY GARG-I)

Principal District & Sessions Judge  
East District, Karkardooma Courts, Delhi

No. 4532-4541 /Admn.II/(East)/KKD/Delhi2023

Dated, Delhi: 12/5/2023


**Copy forwarded for information & necessary action to:**

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
2. The Principal District & Sessions Judge, North-East District, KKD, Delhi
3. The Principal District & Sessions Judge, Shahdara District, KKD, Delhi
4. The Officer Incharges concerned, East District, KKD, Delhi
5. The Accounts Officer/DDO, East District, KKD, Delhi

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6. The Sr. A.O. (Judl.)/A.O. (Judl.)/Incharge, Admn. Branch, East District, KKD, Delhi
7. The Officials concerned for immediate compliance.
8. For uploading on LAYERS
9. The Dealing Assistant, Website Committee, KKD/Tis Hazari Courts, Delhi.
10. The PS to undersigned.

  
17/9/23

Principal District & Sessions Judge  
East District, Karkardooma Courts, Delhi